

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6874  
ANSWERED ON:09.05.2003  
INDO-JAPAN BUSINESS CO-OPERATION  
SRIKANTA DATTA NARASIMHARAJA WADIYAR

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the 31st Joint Meeting of the Indo-Japan Business Cooperation Committee was held in Bangalore;
- (b) if so, the details thereof; (
- (c) whether the Japanese companies are very keen to make investment in Bangalore and some other major cities of the country; (
- (d) if so, whether any Indo-Japan Foreign Direct Investment proposal has been finalised during 2002-2003; and (
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a): Yes Sir;

(b): The Joint Meeting discussed the Promotion of Investment and Trade, Infrastructure and Information Technology for imparting the desired momentum to India-Japan bilateral economic relations.

(c), (d) and (e) : The following Foreign Direct Investment (FDI) proposals from Japan were approved by Government of India during April, 2002 to February, 2003.

S.No Name of State No. of Approvals Amount of Foreign Direct Investment  
Financial Approved (Rs. in Crores)

1	Gujarat	5	5.18
2	Haryana	7	26.98
3	Karnataka	13	464.63
4	Madhya Pradesh	1	36.14
5	Maharashtra	12	7.49
6	Tamil Nadu	7	10.08
7	Uttar Pradesh	6	0.03
8	Delhi	21	12.68
9	Others	5	0.10